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**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

BENCH-II

**C.P.(IB) No. 574/KB/2017
CA (IB) No. 780/KB/2018**

Present: Hon'ble Member (J), Shri M.B. Gosavi

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 30TH AUGUST, 2018, 10:30 A.M

Name of the Company		Bank of Maharashtra -Vs- Visa Power Ltd.	
Under Section		7 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

(1) Mr. IRAM HASSAN, Adv

(2) Mr. SHADWAK MITRA, Adv

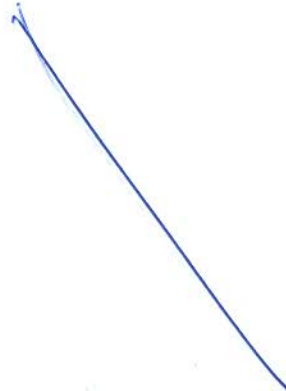
} For
L&T

Shri Han Adv

1. Mr. Wrischik Ganguly, Adv

For RP

Ganguly



1. 30-08-2018 - CP(IB) No. 574/KB/2017 - CA(IB) No. 780/KB/2018 -
Bank of Maharashtra Vs. Visa Power Ltd.

O R D E R

The Ld. Counsel for the Applicant appeared. He submitted that the Order of this authority dated 17th August, 2018 is already challenged before the National Company Law Appellate Tribunal and he does not wish to pursue the CA(IB) No. 780/KB/2018.

The CA(IB) No. 780/KB/2018 stands withdrawn and disposed of.



(Madan B Gosavi)
Member(Judicial)